

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.307**

New IA2208/2023 IA-1396/2023  
in  
IB-2688(ND)/2019

**IN THE MATTER OF:**

Standard Chartered Bank.

**Vs.**

RCI Industries & Technologies Pvt.Ltd.

**.... APPLICANT/PETITIONER**

**.... RESPONDENT**

**SECTION**

**U/s 9 IBC Code 2016**

**Order delivered on 26.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Vishal Ganda, Advocate and Ms. Deepika Singla,  
CS appearing on behalf of RP

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 17.05.2023.

**Sd/-**  
**(Court Officer)**